

NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 104
CP No. (IB)- 58/7/JPR/2022
Under Section 7 of IBC, 2016

In the matter of:

Gateway Welfare Society

.... Financial Creditor

Versus

Sand Dune Construction Pvt. Ltd.

...Corporate Debtor

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Financial Creditor : Aditya Vijay, Adv.

For the Corporate Debtor : Harish Agarwal, Adv.

ORDER

Heard Mr. Aditya Vijay, Adv. appearing on behalf of the Petitioner. Mr. Harish Agarwal, Adv. appearing on behalf of the Respondent. Arguments on behalf of both the parties are concluded. **Submissions heard. Order is reserved.** Learned counsel for both the parties are permitted to file written submissions, if any, not exceeding 3 pages, within 7 days together with any case laws that they place reliance on which must be accompanied by a paginated index with cross reference to relevant paras and the same may be exchanged between the parties.

Sdr

(Rajeev Mehrotra)
Technical Member

Sdr

(Deep Chandra Joshi)
Judicial Member

May 15, 2024